

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
STARRED QUESTION NO. 125
TO BE ANSWERED ON THE 10TH FEBRUARY, 2023**

FINANCIAL IRREGULARITIES IN CENTRAL HEALTH SCHEMES

***125. SHRI KANUMURU RAGHU RAMA KRISHNA RAJU:**

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government has received any information about financial irregularities in implementation of various Central Health Schemes in the country and if so, the details thereof;

(b) whether the Government is contemplating the use of Artificial Intelligence to detect and prevent malpractices in the Central Health Schemes and if so, the manner in which the technology would prove to be helpful in preventing financial irregularities in Central Health Schemes; and

(c) whether the Government has conducted surprise raids in various hospitals on receipt of complaints relating to financial irregularities and if so, the details thereof along with the action taken against those found guilty?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(DR MANSUKH MANDAVIYA)**

(a) to (c) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA
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- (a) Information received relating to financial irregularities in various Central Health Schemes are examined as per government rules and appropriate action is taken.
- (b) In line with the recommendation of NITI Ayog, Government has recently designated All India Institute of Medical Sciences (AIIMS), New Delhi as the Centre of Excellence (CoE) for Artificial Intelligence (AI) in healthcare to explore utilisation of AI in health schemes facilitating policy decision. Artificial Intelligence (AI) tools can support monitoring of physical and financial aspects of programmes including fraud detection, effective disease management, identifying early warning signals as part of surveillance, development of Clinical Decision Support System (CDSS) supporting practitioners in providing quality care etc.

Further, National Health Authority (NHA) which implements Ayushman Bharat Pradhan Mantri – Jan Arogya Yojna (ABPM – JAY) has setup a National Anti-Fraud Unit (NAFU) with the primary responsibility for prevention, detection and deterrence of fraud and abuse under ABPM-JAY. National Health Authority has been using AI technologies to detect suspicious transactions / potential frauds in AB PM – JAY.

- (c) A joint surprise check was conducted by CBI in AIIMS, Rishikesh to verify inter alia the allegations related to the violation of tendering process, cartel formation to bag tender etc. in the matter of award of contract at AIIMS, Rishikesh.
